45

(c) what action is proposed to be taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND HOME AFFAIRS (SHRI ARIF MOHD. KHAN): (a) Government have no information.

(b) and Do not arise.

Promotions of officeais in BHEL

1693. SHRI PYARELAL KHAN-DELWAL: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

- (*) ^whether)Governmerit's attention has been drawn to a 'report published in th)e magazine, 'Probe'— February, 1984 issue (page 30), alleging that some officers of the BHEL had been promoted without having the required minimum experiences in the lower grade;
- (b) if so, what are the details of the matter;
- (c) whether Government have any inquiry into the allegations made therein; and
- (d) if so, what are the findings thereof?

THE MINISTER UF STATE IN THE MINISTRY OF **INDUSTRY** AND **COMPANY AFFAIRS HOME** AND AFFAIRS (SHRI ARIF MOHD. KHAN). (a) and (b) A report was published in the Magazine 'Probe' of February 1984 alleging that an officer was -T'-imoted without having' the minimum experience in the lower grade. It has been ascertained from BHEL that no officer was promoted without completing the minimum experience in the lower grade.

(c) and (d) Do not arise.

Salar_v and perks of Officers of BHEL

- 1694. SHRI PYARELAL KHAN-DELWAL: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:
- (a) what action is proposed to be taken by BHEL Management to bring the salary of their officers in the scales El to E5 at par with the cor-

responding! scales in other Public Undertakings like NTPC and SAIL; and

(b) whether it is a fact that BHEL Officers in the scales E6 to E8, not only enjoy equal pay but also draw perks than their counterparts in other Undertakings like NTPC and SAIL etc.?

T"'E MINIfel IN THE MINIS 'AND COMPANY AFFA! **HOME** AFFA: IOHD. KHAN) and perks for ives below scheduled goodnes aiiform in all public undertakings scales of pay valid for a period of five 1-8-1982 and for revisi

Demand for take-over of the jogigopa Paper Mill

1695. SHRI JERLIE E TARIANG: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

- (a) whether Government have received any memorandum demanding the take-over of the Jogigopa Paper Mill in Assam;
- (b) if so. what is mment's reaction to this demand: and
- (c) how many workers have been thrown out of employn ' what is the production loss since the clo-suer of the Mill?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND HOME AFFAIRS (SHRI ARIF MOHD. KHAN): (a) Representations have been received f 3r the revival and rehabilitation of Ashok Paper Mills having two plants one at Jogighopa in Assam and the other at Ramesh-war Nagar in Bihar.

- (b) The Central and State Govern ments and the Financial Institutions have been making efforts to rehabili tate Ashok Paper Mills with a view to resuming its operations.
- (c) The Jogighopa plant was employing about 1,582 persons. The installed capacity of the plant is 27,000

tonne₆ per annum. The loss in production of the plant cannot be estimated as the plant was working much below its capacity for a long time.

Tyre Industry

1696'. DR. MOHD. HASHIM KID-WAI:

> SHRIMATI USHA MAL-HOTRA:

DR. LOKESH CHANDRA: .
PROF. B. RAMACHANDRA RAO:
SHRI ADINARAYANA REDDY:

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

- (a) whether it is a fact that the tyre industry has incurred a net loss Rs. 60 crores, in a total turn over of *Us. 1600* crores;
- (b) whether it is also a fact that in an investment of Rs. 650 crores, the loss was 9.3 per cent;
- (c) whether it is a fact that recent increase in the tyre prices does not take into account the corresponding increase *in* cost between the years 1981 and 1985; and
- (d) what remedial measures Gov ernment propose to take to help the tyre industry?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND **COMPANY** AFFAIRS AND HOME **AFFAIRS** (SHRI ARIF MOHD. KHAN).- (a) and (b) According to the Industry, on a total production of Rs. 1600 crores, it has incurred a loss of Rs. 60 crores or a negative profit of 9.3 per cent on an investment of Rs. 649 crores during 1984. However, as publish' I of most of the tyre co.npanies for the year 1984 are no< yet available, the cannot be verified,

(r) and (d) Indian tyre industry manufactures over two hundred ies of tyres with about five hundred tread patterns. Tyre rornhave revised otices of different tyres manufactured by them at

different times. Further, the extent of increase in prices of different sizes of tyres varies from unit to unit as I well as within the same unit. As such, it is not possible to corelate directly the variations in tyre prices with changes in inputs costs. There is no control on prices or distribution of tyres. However, Government is closely monitoring the prices of tyres as well as raw material inputs and frequently interacts with the tyre industry as well as raw material producers so as to ensure reasonable stability in the prices of both tyres and raw material inputs.

to Questions

Procurement of offshore supply vessels by ONGC

1697. SHRI DIPEN GHOSH: Will the Minister of PETROLEUM be plea-; ?ed to state:

(a) whether it is a fact that the Oil and Natural Gas Commission is to procure 150 offshore supply vessels andi offshore platform support-cumstandby vessels during the period 1982-90;

- (b) if so, whether indigenous ship yards are competent to meet the requirement;
- (c) whether orders were placed with some indigenous shipyards; 1
- (d) if so, what are the names of: the shipyards with whom such orders were placed, with details of orders to each shipyard; and
 - (e) if the answer to (c) above be in the negative, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHAR-MA): (a) The requirements of the ONGC for OSV's/OPSSV's during the 7the Plan are still to be finalised. To date ONGC has placed orders for the procurement of 33 vessels.(b)' to (d) A statement is placed on the Table of the Sabha. 1

(e) Does not arise.